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Title: The Minister of State in the Ministry of Urban Development laid a statement regarding status of implementation of the recommendations contained in the 35th Report of the Standing Committee on Urban Development on the "National Capital Region Planning Board", pertaining to the Ministry of Urban Development .

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (PROF. SAUGATA ROY): I beg to lay the Statement in pursuance of the Direction 73A of the hon. Speaker, Lok Sabha which reads as under:-

"The Minister concerned shall make once in six months a Statement in the House regarding the status of implementation of recommendations contained in the Reports of Departmentally Related Parliamentary Standing Committee of Lok Sabha with regard to his Ministry."

I would like to inform for the benefit of the hon. Members of the House that the Thirty-fifth Report of the Departmentally Related Parliamentary Standing Committee on Urban Development of the 14th Lok Sabha was presented to the Lok Sabha on 23rd October, 2008. Latest status of Action Taken by the Government has been indicated against each recommendation in the enclosed Statement. Action Taken Notes on these recommendations as prevailing in were sent by the Ministry of Urban Development to the Parliamentary Standing Committee on Urban Development on 18th March, 2009.

I would like to inform the hon. Members that further follow-up action wherever necessary will be taken.

The Annexure to this Statement is placed on the Table of the House.

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